## <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## APPEAL NO. 20 OF 2015 AND APPEAL NO. 21 OF 2015

# Dated: 21<sup>st</sup> August, 2017

### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

West Bengal State Electricity Transmission Co. Ltd Vs.			Appellant(s)	
West Bengal Electricity Regulatory C	ommis	sion		Respondent(s)
Counsel for the Appellant(s)	:	Mr. M.G. Ra Mr. Abhishel Ms. Shruti D	k Kuma	
Counsel for the Respondent(s)	:	Mr. C.K. Rai Mr. Umesh F		for R-1

# <u>ORDER</u>

List these mattes for hearing on 19.09.2017.

## (I.J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vt